

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 15-11-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1138/IB/2018
NAME OF THE PETITIONER : Electric Supply
NAME OF THE RESPONDENTS : Oragadam City developers pvt ltd
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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R. Y. Pragas.

O. Preetam

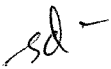
R. S. S.

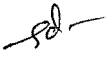
(16)

[CP/1138/IB/2018]

ORDER

On the withdrawal memo filed by the Operational Creditor counsel, this CP/1138/IB/2018 is hereby **dismissed as withdrawn.**


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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